

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

CP (IB) No. 99/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

M/s. RK Distilleries (P) Ltd

... Financial Creditor

Vs.

M/s. Nadhi Bio Products Pvt Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. M Naga Deepak for the Financial Creditor and Ld. Counsel
Ms. Priyanka V for the Corporate Debtor present.

Pleadings completed. For hearing, matter adjourned to 31.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)